

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**  
**APPEAL NO. 17 OF 2016 &**  
**IA NO. 35 OF 2016 & IA NO. 838 OF 2017**

**Dated: 3<sup>rd</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tata Power Delhi Distribution Ltd.**

**.... Appellant(s)**

**Vs.**

**M/s Duggar Fiber Pvt. Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Alok Shankar  
Mr. Mahip Singh  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) :

Mr. M.K. Pandey for R-1  
  
Mr. Manu Seshadri  
Ms. Janvi Rana for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on **22.11.2018**.

**(S.D. Dubey)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**